

Annexure-7	
Tamra Dhatu Udyog Private Limited	
Date of commencement of CIRP : 25.05.2022	
List of Creditors (Version 4.0) drawn as on 29.08.2022 (Updated List of creditors)	
(Earlier List of Creditors (Version 1.0) drawn as on 15.06.2022, (Version 2.0) drawn as on 20.07.2022 & (Version 3.0) drawn as on 05.08.2022)	
List of Operational Creditors (Government dues)	

Sl.No	Details of Claimant		Details of claim received		Details of claim Admitted			Amount of any mutual dues, that may be set-off	Amount of claims under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Whether related party?				
1	ACIT TDS Circle 3(2), Kolkata	Central Government	08.06.2022	₹ 3,203,680.00	₹ 3,203,680.00	Demand on Traces Website	No	-	₹ -	₹ -	Fully Admitted
2	Commissioner of Commercial Taxes, Directorate of Commercial Taxes, Government of West Bengal	State Government	08.06.2022	₹ 58,949,954.00	₹ 212,650.00	Demand under WBVAT, CST and WB Entry Tax	No	-	₹ 43,947,520.00	₹ 8,349,313.00	6,440,471.65 Refer Remark 1
3	Employee Provident Fund Organisation	Central Government	08.06.2022	₹ 97,259.00	₹ 97,259.00	Demand under 14B & 7Q of Employees Provident Funds Miscellaneous Provisions Act, 1952	No	-	₹ -	₹ -	Fully Admitted



Mamta Binani
Mamta Binani
 Resolution Professional
 In the Matter of Tamra Dhatu Udyog Private Limited
 Regn. No. IBBI/IPA-002/IP-N00086/2017-18/10227
 AFA VALID TILL 06-12-2022

